

Annexure-7
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	Income Tax Department	The President of India, On behalf of Govt. of India through The Income Tax Officer (TDS)-1(3)(4), Mumbai	19-01-2023	85,216,799	0	Unsecured	No	0	0	0	85,216,799	0	Refer Note: 1
	Total			85,216,799	0			0	0	0	85,216,799	0	

Note 1:

The amount of claim of INR 8,52,16,799/- is under verification and certain discrepancies in lieu of the same have been noticed, on account of which there are certain queries with respect to the claim which have been raised before the claimant.

